

DIVISION BENCH  
COURT - II

**O-224**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1624(KB)2019  
IA(COMPANIES.ACT)/130(KB)2022, IA(COMPANIES.ACT)/67(KB)2024,  
IA(COMPANIES.ACT)/53(KB)2022, IA(COMPANIES.ACT)/61(KB)2022,  
COMP.APPL/118(KB)2020, COMP.APPL/1622(KB)2019,  
COMP.APPL/179(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	<b>LAXMI TANTIA VS GREENZEN BIO PRIVATE LIMITED AND ORS</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearance (via video conferencing/physically)**

Mrs. Manju Bhuteria, Adv. ] For the Petitioner  
Ms. Urmila Chakraborty, Adv. ]  
Mr. Ayan Chakraborty, Adv. ]  
Ms. Sohini Mukherjee, Adv. ]  
  
Mr. D. N. Sharma, Adv. ] For the Respondent No. 1 to 3  
Mr. A. Choudhury, Adv. ]  
Mr. Sourojit Das Gupta, Adv. ]  
Ms. Meera Agarwal, Adv. ]  
  
Mr. Rahul Parasrampuria, Adv. ] For Respondent No. 5  
Mr. Rireek Baheti, PCS ]

**ORDER**

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Counsel appearing on behalf of the Respondent No.1 to 3 present.
2. List the matter for further consideration on **08.07.2024. at 1:00 p.m.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**